

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9431 - JK (LD) of 2026

DATED:- 31 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:-31.07.2026

No:- LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Lok Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No.-9431.- JK (LD) of 2026 dated 31.07.2026

S.No.	Case No.	Title of the case	OIC	Designation
1	WPC No. /2026	Jameela Banoo v/s UT & ors.	Dr. Shavi	Joint Director, Mission Poshan
2	WPC No. 473/2023 C/W 1671/2023	Raj Koul and Ors. v/s UT & ors.	Dr. Shavi	Joint Director, Mission Poshan
3	CP No. 252/2026 in OA 1056/2024	Shamim Akhter v/s UT & ors.	Navdeep Wazir	DPO Reasi
4	OA No.521/2026	Santosh Kumari v/s UT & ors.	Mohammad Syed Khan	DPO Kathua
5	OA No.684/2026	Santosh Kumari v/s UT & ors.	Ms. Shefali Bhagat	CDPO Billawar
6	OA No.645/2026	Santosh Kumari v/s UT & ors.	Afshan Hamal	CDPO Samba
7	OA No.750/2026	Parveen Akhter v/s UT & ors.	Abdul Aziz	CDPO Haveli
8	OA No.755/2026	Parveen Akhter v/s UT & ors.	Shehzad Ahmed Azad	CDPO Surankote
9	OA No.522/2026	Vidya Devi v/s UT & ors.	Ms. Shefali Bhagat	CDPO Billawar
10	OA No.534/2026	Satya Devi v/s UT & ors.	Ms. Shefali Bhagat	CDPO Billawar
11	OA No.531/2026	Sneh lata v/s UT & ors.	Ms. Priyalakshmi	CDPO Basohli
12	OA No.826/2026	Kamla Sharma v/s UT & ors.	Dr. Lekha Bhasin	CDPO Reasi
13	OA No.585/2026	Kusum lata v/s UT & ors.	Ranbireshwar Singh Jamwal	CDPO Dansal
14	OA No.586/2026	Saroj Bala v/s UT & ors.	Akshar kotwal	CDPO Jammu
15	OA No.596/2026	Vijay Sharma v/s UT & ors.	Mohit Bharti	CDPO Kot Bhalwal
16	OA No.597/2026	Vijay Kumari v/s UT & ors.	Shalini Gupta	CDPO Marh
17	OA No.598/2026	Mukesh Lata v/s UT & ors.	Akshar kotwal	CDPO Jammu
18	OA No.616/2026	Soma Devi v/s UT & ors.	Afshan Hamal	CDPO Samba
19	OA No.617/2026	Veena Sapolia v/s UT & ors.	Afshan Hamal	CDPO Samba
20	OA No.618/2026	Raj Kumari v/s UT & ors.	Afshan Hamal	CDPO Samba
21	OA No.619/2026	Bimla Devi v/s UT & ors.	Afshan Hamal	CDPO Samba
22	OA No.988/2026	Kanta Devi v/s UT & ors.	Dr. Lekha Bhasin	CDPO Reasi
23	OA No.991/2026	Sudershana Kumari v/s UT & ors.	Dr. Lekha Bhasin	CDPO Reasi
24	OA No.989/2026	Kanta Devi v/s UT & ors.	Dr. Lekha Bhasin	CDPO Pouni
25	OA No.986/2026	Sneh lata v/s UT & ors.	Dr. Lekha Bhasin	CDPO Reasi
26	OA No.990/2026	Kanchan Sharma v/s UT & ors.	Ranbireshwar Singh Jamwal	CDPO Dansal
27	WPC No. 1990/2026	Sheeba Rafiq v/s UT & ors.	Farhat Shamim Khan	CDPO Bhaderwah
28	SWP No. 3097	Asmat Sharief v/s UT & ors.	Rhythm Jandyal	CDPO

[Handwritten Signature]

				Banihal
29	OA No. /2026	Parvez Akhter v/s UT & ors.	Abdul Aziz	CDPO Haveli
30	OA No. 683/2026	Sunita Devi v/s UT & ors.	Ms. Priyalakhsmi	CDPO Basohli
31	OA No. 684/2026	Santosh Kumari v/s UT & ors.	Haqiqat Singh	CDPO Kathua
32	OA No.685/2026	Tripti devi v/s UT & ors.	Ms. Priyalakhsmi	CDPO Basohli
33	OA No.686/2026	Soma Devi v/s UT & ors.	Ms. Shefali Bhagat	CDPO Billawar
34	OA No.690/2026	Surishta Kumari v/s UT & ors.	Ms. Priyalakhsmi	CDPO Hiranagar
35	OA No.645/2026	Santosh Kumari v/s UT & ors.	Afshan Hamal	CDPO Samba
36	OA No.648/2026	Brij Bala v/s UT & ors.	Ravinder kour	CDPO Purmandal
37	OA No.192/2026	Anjali Rani v/s UT & ors.	Ms. Priyalakhsmi	CDPO Hiranagar
38	OA No.826/2026	Kamla Sharma v/s UT & ors.	Dr. Lekha Bhasin	CDPO Reasi

Neysyge

Jm